

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1151/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Transport Corporation of India

V/s

Seam Industreea Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
23	Adv. Ajay Panicker	for O.C	

ORDER

CP No. 1151/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has stated that the date of hearing has not been intimated to the Corporate Debtor, at his request, list this matter on 17.7.2017, with a direction to the Petitioner Counsel to intimate next date of hearing and file proof of service on the next date of hearing.

List this matter on 17.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)